## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name	of the Company	Arun Kumar jain-Vs-Flow	ver Dealcom Pvt Ltd.	
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
-  -	SHADAB SH GO R. Sungl	HABBIR ABBASI	Operational aelitor	28:11-2017

## ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Petitioner has filed this petition u/s.9 of the Insolvency and Bankruptcy Code, 2016 (I & B Code). Petitioner has not filed the bank certificate so far. Therefore, petitioner may file compliance of Section 9(3)(c) of the I & B Code within 7 days from today.

List on 07/12/2017 for admission.

(Jinan K.R.) Member (I)

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(V.P.Singh) Member (J)

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